

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 230
(IB)-330/ND/2021
IA-121/2024

IN THE MATTER OF:

Bibhuti Bhushan Biswas & Ors

... Applicant/Petitioner

Versus

**M/s Ansal Properties and Infrastructure ...
Limited**

Respondent

Under Section: 7 of IBC 2016

Order delivered on 01.02.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Abhishek Naik,

For the Respondent :

For the RP : Adv. Abhishek Anand, Adv. Karan Kohli, Adv.
Sikhar Tiwari

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 21.03.2024.

**Sd/-
(COURT OFFICER)**